(c) and (d) The Ministry does not fix the target for the States for installation of systems. If the State Government submits the proposals as per the guidelines of the Offgrid SPV programme, the Ministry may consider sanctioning the projects, subject to availability of funds.

Providing solar energy products at cheap rates

†3216. SHRI RAM NATH THAKUR: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government has made any plan to provide solar energy products in the market on cheap rates; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) The Ministry provides 30% subsidy ranging from ₹21 to ₹120 per watt peak depending upon the capacity of the modules and configuration of the products through Stat Nodal Agencies/Channel partners.

The Ministry also provides subsidy at the rate of $\overline{\mathbf{x}}$ 100 per watt peak for installing Solar Lanterns, Home Lights and small capacity PV systems up to 300 watt peak (CFL based) and $\overline{\mathbf{x}}$ 160 watt peak LED based upto 40 Watt peak by individuals through NABARD, Regional Rural Banks and other commercial banks. For the balance cost, banks extend loans to the beneficiaries at their usual commercial rates to make solar systems affordable.

Solar street lights in Odisha

3217.SHRI ANUBHAV MOHANTY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the number of villages of Odisha covered under the provision of solar street lights;

(b) the number of villages of the State proposed to be covered under the provision of solar energy power supply; and

(c) the provision of power generation through solar energy for supply of drinking water in the villages of the State who lack such facility?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) 1794 villages of Odisha were covered with solar street lights.

(b) The Ministry does not allocate targets for installation of Solar Power systems/ plants. The States submit their proposals to the Ministry as per their requirements. The Ministry considers the proposals and if found suitable as per the guidelines of the Off-grid programme, projects are sanctioned, subject to availability of funds.

(c) The Ministry has allocated 2000 numbers of Solar Water Pumping Systems to Odisha for providing drinking water facilities in the State for the year 2014-15 in remote/ tribal/SC/ST dominated habitations/irregular/unelectrified habitations etc.

Promotion of solar energy in low radiation States

3218.SHRI DEREK O'BRIEN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of initiatives taken by Government to promote solar energy in low radiation States; and

(b) the details of action taken to make solar energy affordable to low income and middle income groups in metropolitan cites?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) The Government is promoting solar energy in both grid-connected and off-grid modes all over the country including low radiation States.

- Fiscal and financial incentives in the form of accelerated depreciation, concessional/nil customs and excise duties, preferential tariffs and generation based incentives are being provided to improve the viability of the solar power generation units.
- A scheme for promotion of grid-connected roof-top PV systems with a provision for 30% subsidy is being implemented.
- Schemes for setting up grid-connected solar PV power projects with mechanisms like 'Bundling with unallocated coal based thermal power' (3000 MW) and 'Viability Gap Funding from National Clean Energy Fund' (2000) MW are being planned.